

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

206/241-242/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

**NAME OF THE COMPANY: Purnima Gupta V/s. M/s. Purnima Colonizers
Pvt. Ltd.**

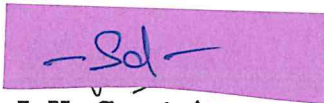
SECTION: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

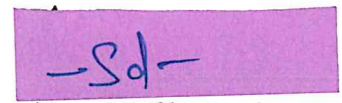
**Present for the Petitioner: Mr. R.K. Gupta, Ms. Swaralipi Deb Ray,
Mr. Sanat Garg, Advocates**
**Present for the Respondent: Ms. Pooja M Saigal, Mr. P. Nagesh, Mr.
Akshay Gupta, Mr. Amit Kumar Yadav,
Advocates**

ORDER

Renotify this case along with connected matters for arguments on 25th March,
2020.



**L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**